

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 121
CA(CAA)-52(PB)/2019

IN THE MATTER OF:

Apollo Finance Ltd. and Sunrays Properties and
Investment Company Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 23.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Sanjeev Puri, Sr. Adv. with Mr. Kumar Kislay,
Ms. Avni Sharma, Advs.

ORDER

In pursuance of the order dated 02.04.2019, an affidavit has
been filed.

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)